

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Case (Civil) No(s). 98/2012

(Arising out of impugned final judgment and order dated 30-11--
0001 in WP No. 24109/2011 passed by the High Court of Judicature at
Madras)

CHRISTIAN MEDICAL COLLEGE VELLORE

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

([TO GO BEFORE THREE HON'BLE JUDGE]

IA No. 54559/2018 - CLARIFICATION/DIRECTION

IA No. 38625/2018 - I/A FOR SEEKING PERMISSION TO AMENDMENT OF THE
WRIT PETITION

IA No. 54557/2018 - INTERVENTION APPLICATION)

WITH

T.C. (C) No. 100/2012 (XVI-A)

T.C. (C) No. 101/2012 (XVI-A)

T.C. (C) No. 102/2012 (XVI-A)

T.C. (C) No. 103/2012 (XVI-A)

T.C. (C) No. 104/2012 (XVI-A)

T.C. (C) No. 105/2012 (XVI-A)

T.C. (C) No. 107/2012 (XVI-A)

T.C. (C) No. 108/2012 (XVI-A)

T.C. (C) No. 99/2012 (XVI-A)

(FOR [I/A FOR SEEKING PERMISSION TO AMENDMENT OF THE WRIT
PETITION] ON IA 38622/2018)

T.C. (C) No. 119/2012 (XVI-A)

T.C. (C) No. 120/2012 (XVI-A)

T.C. (C) No. 125-127/2012 (XVI-A)

T.C. (C) No. 110/2012 (XVI-A)

T.C. (C) No. 111/2012 (XVI-A)

T.C. (C) No. 112/2012 (XVI-A)

T.C. (C) No. 113-114/2012 (XVI-A)

T.C. (C) No. 115-116/2012 (XVI-A)

T.C. (C) No. 117-118/2012 (XVI-A)

T.C. (C) No. 123-124/2012 (XVI-A)

T.C. (C) No. 128-130/2012 (XVI-A)

T.C. (C) No. 131/2012 (XVI-A)

T.C. (C) No. 132-134/2012 (XVI-A)

T.C. (C) No. 138-139/2012 (XVI-A)

T.C. (C) No. 144/2012 (XVI-A)

T.C.(C) No. 145/2012 (XVI-A)
T.C.(C) No. 142/2012 (XVI-A)
T.C.(C) No. 23-24/2013 (XVI-A)
T.C.(C) No. 5/2013 (XVI-A)
T.C.(C) NO. 7/2013 (XVI-A)
T.C.(C) NO. 1/2013 (XVI-A)
T.C.(C) NO. 2/2013 (XVI-A)
T.C.(C) NO. 3/2013 (XVI-A)

T.C.(C) NO. 4/2013 (XVI-A)
T.C.(C) NO. 11/2013 (XVI-A)
T.C.(C) NO. 37-38/2013 (XVI-A)
T.C.(C) NO. 59/2013 (XVI-A)

T.C.(C) NO. 8/2013 (XVI-A)
T.C.(C) NO. 9/2013 (XVI-A)
T.C.(C) NO. 10/2013 (XVI-A)
T.C.(C) NO. 12-13/2013 (XVI-A)
T.C.(C) NO. 16/2013 (XVI-A)
T.C.(C) NO. 17/2013 (XVI-A)
T.C.(C) NO. 18/2013 (XVI-A)

T.C.(C) NO. 14-15/2013 (XVI-A)
T.C.(C) NO. 19/2013 (XVI-A)
T.C.(C) NO. 20/2013 (XVI-A)
T.C.(C) NO. 21-22/2013 (XVI-A)
T.C.(C) NO. 25/2013 (XVI-A)
T.C.(C) NO. 28-29/2013 (XVI-A)
T.C.(C) NO. 30/2013 (XVI-A)

T.C.(C) NO. 48/2013 (XVI-A)
T.C.(C) NO. 49/2013 (XVI-A)
T.C.(C) NO. 31-32/2013 (XVI-A)
T.C.(C) NO. 33-36/2013 (XVI-A)
T.C.(C) NO. 39/2013 (XVI-A)
T.C.(C) NO. 40/2013 (XVI-A)
T.C.(C) NO. 42/2013 (XVI-A)
T.C.(C) NO. 41/2013 (XVI-A)

T.C.(C) NO. 43/2013 (XVI-A)
T.C.(C) NO. 44/2013 (XVI-A)
T.C.(C) NO. 46/2013 (XVI-A)
T.C.(C) NO. 45/2013 (XVI-A)
T.C.(C) NO. 47/2013 (XVI-A)
T.C.(C) NO. 60/2013 (XVI-A)

T.C.(C) NO. 61/2013 (XVI-A)
T.C.(C) NO. 62/2013 (XVI-A)
T.C.(C) NO. 63-65/2013 (XVI-A)
T.C.(C) NO. 66-69/2013 (XVI-A)
T.C.(C) NO. 70-71/2013 (XVI-A)
T.C.(C) NO. 72/2013 (XVI-A)

T.C.(C) NO. 73/2013 (XVI-A)

T.C.(C) NO. 75/2013 (XVI-A)

T.C.(C) NO. 76/2013 (XVI-A)

T.C.(C) NO. 108/2013 (XVI-A)

W.P.(C) No. 443/2016 (X)

(IA No. 4/2016 - AMENDMENT OF APPEAL/PETITION/I.A.

IA No. 3/2016 - PERMISSION TO FILE ANNEXURES

IA No. 1/2016 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

W.P.(C) No. 750/2016 (PIL-W)

SLP(C) No. 28223/2016 (IX)

T.C.(C) No. 25/2019 (XVI-A)

Date : 22-01-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA

HON'BLE MR. JUSTICE VINEET SARAN

HON'BLE MR. JUSTICE M.R. SHAH

Counsel for the
parties

Mr. Vikas Singh, Sr. Adv.

Mr. Gaurav Sharma, Adv.

Mr. Dhawal Mohan, Adv.

Mr. Prateek Bhatia, Adv.

Ms. Deepeika Kalia, Adv.

Mr. R. Venkataramani, Sr. Adv.

Mr. V. G. Pragasam, Adv.

Mr. Prabu Ramasubramanian, Adv.

Mr. S. Manuraj, Adv.

Mr. Yashraj Singh Bundela, Adv.

Mr. Praveen Vignesh, Adv.

Mr. Jayanth Muthraj, Sr. Adv.

Mr. M. Yogesh Kanna, Adv.

Mr. S. Raja Rajeshwaran, Adv.

Mr. Karthik Rajendran, Adv.

Ms. Uma Prasuna Bachu, Adv.

Mr. Rohit Rathi, Adv.

Ms. Sheena Taqui, Adv.

Ms. Bina Gupta, Adv.

Mr. Kshitij Vaibhav, Adv.

Mr. K.S.T. Thambi Pillai, Adv.

Mr. Hitesh Kumar Sharma, Adv.

Mr. Akhileshwar Jha, Adv.

Ms. Miria Jasmin, Adv.

Mr. Samrat Shinde, Adv.
Mr. Sacihn Patil, Adv.

Mr. Anil Kumar Mishra, Adv.
Mr. Idrish Mohammed, Adv.
Mr. Supantha Sinha, Adv.
Mr. A. K. Mishra, Adv.

Mr. G. N. Reddy, Adv.
Mr. T. Vijaya Bhaskar Reddy, Adv.

Mr. A. P. Mayee, Adv.
Mr. A. Rajarajan, Adv.

Mr. Rupesh Kumar, Adv.
Mrs. Pankhuri Shrivastava, Adv.
Mr. Rajeev Sharma, Adv.
Ms. Neelam Sharma, Adv.

Mr. V. N. Raghupathy, Adv.
Mr. Manendra Pal Gupta, Adv.
Md. Apzal Ansari, Adv.

Mr. Amol Chitale, Adv.
Ms. Pragya Baghel, Adv.

Mr. P. V. Dinesh, Adv.
Ms. Sindhu T. P., Adv.
Mr. Bineesh K., Adv.
Mr. Mukund P. Unny, Adv.
Mr. Ashwini Kumar Singh, Adv.
M/s. India Law, AOR

Mr. Mahesh Thakur, Adv.
Ms. Sheffali Chaudhary, Adv.
Mrs. Vipasha Singh, Adv.
Dr. Sushil Balwada, Adv.

Mr. Ramesh Allanki, Adv.
Mr. Syed Ahmad Naqvi, Adv.
Ms. Savita Devi, Adv.
Mr. N. V. R. S.S.S. Vara Prasad, Adv.
Ms. Aruna Gupta, Adv.
Mr. Ganni Krishna, Adv.
Mr. R. Radha Krishna, Adv.
Ms. Shilp Gupta, Adv.
Mr. C.S.N. Mohan Rao, Adv.

Mr. Anil Kumar Mishra-I, AOR
Mr. Shivaji M. Jadhav, AOR
Mr. Ashwarya Sinha, AOR
Mr. Ravindra Keshavrao Adsure, AOR
Mrs. Bina Gupta, AOR
Mr. Dharmendra Kumar Sinha, AOR
Mr. Ramesh Babu M.R., AOR
Mr. Rakesh K. Sharma, AOR
Mr. Dushyant Parashar, AOR
Mr. Lakshmi Raman Singh, AOR
Ms. Udita Singh, Adv.
Mr. Vivek Singh, Adv.
Mr. A. Venayagam Balan, AOR
Mr. Alok Shukla, AOR
M/s. Arputham Aruna and Co.
Mr. E.R. Kumar, Adv.
Mr. Krishna Srinivasan, Adv.
Ms. Geeti Aara, Adv.
Mr. Udayaditya Banerjee, Adv.
Mr. Sudipto Sircar, Adv.
Mr. Bhav Ratan, Adv.
Ms. Tanya Chaudhry, Adv.
Mr. Raghav Bansal, Adv.
Ms. Nitika Pandey, Adv.
M/s. Parekh & Co.
Mr. Ambhoj Kumar Sinha, AOR
Mr. Amit Anand Tiwari, AOR
Ms. Shakun Sharma, Adv.
Mr. K.K. Singh, Adv.
Ms. Mary Mitzy, Adv.
Ms. E.R. Sumathy, AOR
M/s. Lawyer's Knit & Co, AOR
Mr. K.K. Mani, AOR

Mr. Rameshwar Prasad Goyal, AOR
Mr. Y. Raja Gopala Rao, AOR
Mr. Vipin Kumar Jai, AOR
Ms. Binu Tamta, Adv.
Ms. Rekha Pandey, Adv.
Mr. Gurmeet Singh Makker, AOR
Ms. Suruchii Aggarwal, AOR
Mr. M.Y. Deshmukh, AOR
Mr. Amit Kumar, AOR
Ms. Sushma Suri, AOR
Mr. T.C. Sharma, AOR
Mr. Prashant Bhushan, AOR
Mrs. Vaijayanthi Girish, AOR
Ms. Pragati Neekhara, AOR
Mr. Nishant Ramakantrao Katneshwarkar, AOR
Mr. Gaurav Sharma, AOR
Mr. V.N. Raghupathy, AOR
Mr. K.V. Vijayakumar, AOR
Mr. B. Balaji, AOR
Mr. Gopal Singh, AOR
Mr. Kaushik Poddar, AOR
Mr. R. Chandrachud, AOR
Ms. Hemantika Wahi, AOR
Mr. Rupesh Kumar, AOR
Ms. Astha Tyagi, AOR
Mr. Samrat Shinde, Adv.
Mr. Sachin Patil, Adv.
Ms. Farah Fathima, Adv.
Mr. Mahesh Thakur, Adv.

UPON hearing the counsel the Court made the following
O R D E R

T.C.(C) NOS.100, 101 & 103 OF 2012

The Transferred Cases are dismissed as withdrawn, in terms of the signed order.

REST OF THE MATTERS

Heard learned counsel for the parties at length.

Hearing concluded.

Judgment reserved.

Written submission, if any, be filed by 24.01.2020.

(NARENDRA PRASAD)
COURT MASTER

(JAGDISH CHANDER)
COURT MASTER

(Signed order is placed on the file)

IN THE SUPREME COURT OF INDIA
CIVIL ORIGINAL JURISDICTION

TRANSFERRED CASE (C). 100/2012

A.P. PRIVATE MEDICAL & DENTAL COLLEGES
MANAGEMENT ASSOCIATION

PETITIONER(S)

VERSUS

DR. N.T.R. UNIVERSITY OF HEALTH SCIENCES & ANR.

RESPONDENT(S)

WITH

TRANSFERRED CASE (C). 101/2012

TRANSFERRED CASE (C). 103/2012

O R D E R

1. Learned counsel appearing for the petitioner(s) seeks leave to withdraw these petitions.
2. The Transferred Cases are, accordingly, dismissed as withdrawn.

.....J.
[ARUN MISHRA]

.....J.
[VINEET SARAN]

.....J.
[M.R. SHAH]

NEW DELHI;
JANUARY 22, 2020.